

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3092**  
ANSWERED ON 15.03.2021

**MoU with Insurance Supervisors**

3092. SHRI Natarajan P.R.:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has signed Multilateral memorandum of Understanding (MMOU) with the International Association of Insurance Supervisors Forum for mutual cooperation and information exchange between Insurance Supervisors;
- (b) If so, the details thereof; and
- (c) If not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI ANURAG SINGH THAKUR)

(a) to (c): India, represented by the Insurance Regulatory and Development Authority of India (IRDAI), was admitted as a signatory to the Multilateral Memorandum of Understanding (MMoU), in May 2013, with the objective to establish a formal basis, inter alia, for cooperation and information exchange among the signatory authorities regarding the supervision of insurance companies where cross border aspects arise.

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